

Arrangement of Additional Criminal Courts for the period 09.09.2020 to 15.09.2020 in addition to Office Order No. 15 of 2020 dt. 31.08.2020

	09/09/20	10/09/20	11/09/20	14.09.2020	15.09.2020
Additional Court - I (11.00 a.m. to 02.00 p.m.)	HHJ Smt. A. D. Deo (C. R.11)	HHJ Shri. D. D. Khoche (C. R. 09)	HHJ Shri. D. D. Khoche (C. R. 09)	HHJ Smt. A. D. Deo (C. R.11)	HHJ Shri. S. U. Baghele (C. R. 10)
Additional Court - II (11.00 a.m. to 02.00 p.m.)	HHJ Shri. S. U. Baghele (C. R. 10)	HHJ Shri. S. U. Baghele (C. R. 10)	HHJ Smt. H. C. Shende (C. R. 12)	HHJ Shri. S. U. Baghele (C. R. 10)	HHJ Shri. S. S. Oza (C. R. 13)
Additional Court - III (11.00 a.m. to 02.00 p.m.)	-----	HHJ Smt. H. C. Shende (C. R. 12)	HHJ Shri. S. S. Oza (C. R. 13)	HHJ Shri. D. D. Khoche (C. R. 09)	HHJ Shri. A. Z. Khan (C. R.15)
Additional Court - IV (11.00 a.m. to 02.00 p.m.)	-----	HHJ Shri. A. Z. Khan (C. R.15)	HHJ Shri. A. Z. Khan (C. R.15)	HHJ Shri. S. S. Oza (C. R. 13)	-----

Note : 1) Charge of aforesaid Courts kept vide Office Order No. 15 of 2020 dt. 31.08.2020 is hereby stands withdrawn and assign to their respective Courts.

2) Administrative Charge kept with HHJ Shri. S. S. Oza on 10.09.2020 is hereby withdrawn and is kept with HHJ Shri. D. D. Khoche

3) Unitary staff of aforesaid Courts are hereby directed to attend the duty for aforesaid period.

Dated this 07th Day of September, 2020

(S. S. Sawant)

1st Addl. Principal Judge
City Civil Court, Borivalli Div.
Dindoshi, Goregaon, Mumbai

S. S. Sawant
7/9/2020